

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 89/97

Date of Order : 21.1.97

BETWEEN :

1. Rama Krishna Rao	15. T.A.Narasinga Rao
2. M.Arjuna	16. B.Rajeswara Rao
3. P.Chinna Rao	17. M.Mega Rao
4. O.J.Mathai	18. Smt.E.Visakha Kumari
5. S.Vihaya Kumar	19. D.B.Nehru
6. T.G.Kutty	20. N.V.Ramdas
7. D.Surya Rao Reddy	21. G.Ramulu
8. K.Venkata Ramana	22. H.Suryanarayana
9. I.Satyanarayana	23. P.Ranga Rao
10. N.Kesava Rao	24. A.J.Solomon
11. V.V.Raju	25. Venkoba Rao
12. R.Rama Rao	26. V.R.C.Chowdary
13. D.Suryanarayana	27. Ch.Ramoji
14. J.Somanadham	.. Applicants.

AND

1. Engineer in Chief, Army Head Quarters, Kashmiri House, New Delhi - 110 011.	
2. The Union of India, rep. by its Secretary to Govt. of India, Ministry of Defence, South Block, New Delhi - 110 011.	
3. Chief Engineer, Southern Command, Pune-411 001	
4. Director General, Naval Project, Naval Base Post, Visakhapatnam.	.. Respondents.

Counsel for the Applicants .. Mr.V.V.Sarma

Counsel for the Respondents .. Mr.V.Rajeswara Rao

SCORAM

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

Or



JUDGEMENT

(Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.))

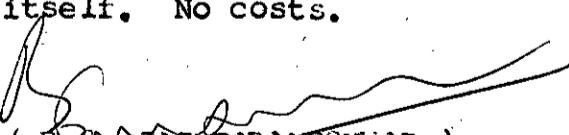
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Heard Mr.V.V.Sarma, learned counsel for the applicants and Mr.V.Rajeswara Rao, learned standing counsel for the respondents.

2. There are 27 applicants in this OA. They are working as U.D.Ss under R-4. They seek a direction to the respondents to frame/finalise the scheme providing for time bound promotions to clerical staff in the Military Engineering Service as was done in the case of Superintendents (BR/EM)/Surveyor Assistants Grade I and Grade II MES in terms of letter No.PC-90237/ 4603/

3. The request of the applicants may have to be considered by the respondents organisation only and no direction can be given by the Tribunal in this connection as it is a policy matter. Hence the applicants may make a detailed representation to R-2 and R-2 shall consider the representation taking into consideration the totality of the circumstances and pass appropriate orders within four months from the date of receipt of the representation. The applicants will produce a copy of this order along with the representation before R-2 who shall acknowledge the same.

4. The OA is ordered accordingly at the admission stage itself. No costs.


(B.S. JAI PARAMESHWAR)
Member (Judl.)

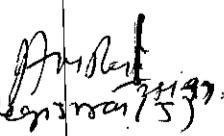

(R.RANGARAJAN)
Member (Admn.)

21.1.97

Dated: 21st January, 1997

(Dictated in Open Court)

sd


Amrit
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24.1.97

Copy to:-

1. Engineer in Chief, Army Head Quarters, Kashmere Gate, New Delhi.
2. The Secretary to Govt. of India, Union of India, Ministry of Defence, South Block, New Delhi.
3. Chief Engineer, Southern Command, Pune.
4. Director General, Naval Project, Naval Dock, Visakhapatnam.
5. One copy to Sri. V.V. Sarma, Advocate, C.T., Hyd.
6. ~~One copy to Sri. V. Rajeswara Rao, Assl. Comm. C.T., Hyd.~~
7. One copy to Library, C.T., Hyd.
8. One spare copy.

Rem/-

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TYPED BY
COMPIRED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S.JHAI PARAMESHWAR:
M(J)

DATED: 21/1/97

Order/Judgement
R.P/C.P/M.A.NO.

O.A.NO. 89/97

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

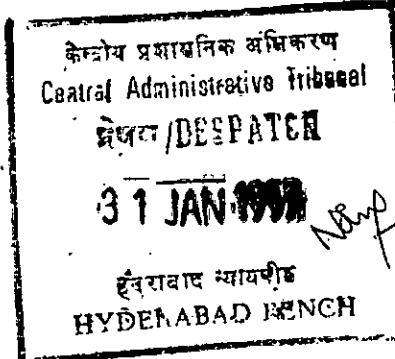
DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR



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